## GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **LOK SABHA**

### UNSTARRED QUESTION NO. 1334 TO BE ANSWERED ON 06.12.2021

#### E-SHRAM PORTAL FOR UNORGANISED WORKERS

†1334. SHRI MUKESH RAJPUT: SHRI PALLAB LOCHAN DAS: SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has any plan to cover E-shram card holders under Ayushman Scheme in the near future and if so, the details thereof;
- (b) the benefits the workers are likely to get from E-shram cards;
- (c)whether it is a fact that the Government has created a Portal to register unorganised workers such as construction labourers, migrant workforce, street vendors, and domestic workers, among others and if so, the details thereof;
- (d)whether the Government is considering to include tea garden workers working in unorganised Small Gardens of Assam for registration in the portal;
- (e)if so, the details thereof and if not, the reasons therefor; and
- (f)the number of persons registered on the E-shram portal till November, 2021 and if so, the details thereof, State-wise?

#### **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (f): Ministry of Labour & Employment has launched e-SHRAM portal on 26.08.2021. It is a National Database of the Unorganised Workers including construction workers, street vendors, domestic workers, agriculture workers, migrant workers, and similar other subgroup of Unorganised Workers seeded with Aadhaar. It has been made

available to the States/ UTs for the registration of Unorganised Workers on e-SHRAM portal. Unorganised Workers engaged in the tea gardens are also registered on the e-SHRAM Portal. All eligible registered unorganised workers will get benefit of an accidental insurance cover of Rs 2.0 Lakh for a year free of cost through Pradhan Mantri Suraksha Bima Yojana (PMSBY). One of the main objectives of this portal is to facilitate delivery of Social Security Schemes to the workers. Certain categories of unorganized workers, eligible as per the set criteria (occupation criteria in urban areas and deprivation criteria in rural areas) and identified from the Socio Economic Caste census, 2011 are already covered under Ayushman Bharat Pradhan Mantri Jan Aarogya Yojna (PM-JAY). The state wise registration of unorganised workers as on 30th November, 2021 is annexed.

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#### **Annexure**

Annexure referred to in reply to Part (a) to (f) of Lok Sabha Un-starred Question No. 1334 for 06.12.2021 regarding E-Shram Portal for Unorganised Workers.

Total number of registrations (State-wise) as on 30.11.2021	
State	Total Registrations
WEST BENGAL	2,16,57,415
UTTAR PRADESH	1,92,39,067
ODISHA	1,22,29,218
BIHAR	1,06,82,753
JHARKHAND	50,72,367
CHHATTISGARH	43,62,380
PUNJAB	36,40,689
MADHYA PRADESH	32,34,509
RAJASTHAN	24,94,717
ASSAM	24,51,251
KERALA	22,50,979
MAHARASHTRA	22,35,471
ANDHRA PRADESH	17,20,603
TAMIL NADU	14,06,369
GUJARAT	12,86,772
KARNATAKA	12,85,205
TELANGANA	8,78,103
JAMMU AND KASHMIR	8,59,737
HARYANA	6,31,559
TRIPURA	4,98,618
DELHI	4,03,215
UTTARAKHAND	3,89,268
HIMACHAL PRADESH	2,29,847
MANIPUR	1,73,317
NAGALAND	1,55,625
MEGHALAYA	54,930
CHANDIGARH	54,396
PUDUCHERRY	32,055
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	14,161
ARUNACHAL PRADESH	10,150
ANDAMAN AND NICOBAR ISLANDS	8,448
MIZORAM	5,566
GOA	3,814
SIKKIM	3,370
LADAKH	1,658
LAKSHADWEEP	185
Total	9,96,57,787

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